

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 6360**

**TO BE ANSWERED ON APRIL 02, 2026**

**UTILISATION OF FUNDS UNDER INDUSTRIAL HOUSING SCHEME**

**NO. 6360. MR PATHAN YUSUF:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the ninety-six per cent underutilisation of the funds allocated under the Scheme for Industrial Housing and if so, the details thereof along with the reasons therefor;**
- (b) the details of the funds allocated and utilised under the said scheme since its inception, year-wise; and**
- (c) the details of the number of beneficiaries under the said scheme, State-wise?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) to (c): In the Union Budget 2025–26, the Government announced a scheme for Industrial Housing with an outlay of ₹2,500 crore aimed at promoting affordable rental housing for industrial workers in proximity to major manufacturing and industrial hubs.**

**Pursuant to this announcement, the Ministry of Housing and Urban Affairs (MoHUA) has conceptualised a scheme to facilitate the development of dormitory-type rental accommodation near industrial zones, with the objective of providing safe, hygienic and affordable living spaces for workers close to their places of employment. Preliminary consultation with stakeholders has been done. The scheme has not yet been approved so expenditure is nil.**

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